# GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT LOK SABHA STARRED QUESTION NO. 111

### **TO BE ANSWERED ON NOVEMBER 23, 2016**

#### **WATER SCARCITY**

### No. 111 SHRI PRAHLAD SINGH PATEL; SHRI PARVESH SAHIB SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of proposals received by the Government from various States for improving the water scarcity and laying of sewer pipelines;
- (b) the details of proposals cleared, funds sanctioned and works undertaken, project/State-wise;
- (c) whether the Government has conducted or proposed to conduct awareness programme to save and minimize usage of water and if so, the details thereof;
- (d) whether the Government is facing hurdles in implementation of its policies in various States including NCT of Delhi; and
- (e) if so, the details thereof, State-wise and the steps taken to resolve such disputes/ hurdles?

## ANSWER THE MINISTER FOR URBAN DEVELOPMENT (SHRI M .VENKAIAH NAIDU)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 111 FOR 23.11. 2016 REGARDING WATER SCARCITY.

(a) & (b): The Govt. of India supports the efforts of State Governments for Urban Development through various schemes and programmes. The Government of India has received proposals under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Urban Infrastructure Development in Satellite Towns (UIDSST), 10% Lumpsum Scheme for North Eastern Region (NER) including Sikkim and one time special financial assistance for creation of essential urban infrastructure for the new capital region of the State of Andhra Pradesh. These include proposals for improving the water supply and laying of sewer pipelines.

Under AMRUT, the Centre approves the State Annual Action Plans (SAAPs) submitted by the States. The State Govts concerned are empowered to prepare, appraise and approve the Detailed Projects Reports (DPRs) for individual projects and thereafter implement the projects. Details of proposals approved under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) under SAAP for 2015-16 and 2016-17 for water and sewerage projects are at Annexure-I. The details of proposals approved and funds released under Urban Infrastructure Development in Satellite Towns (UIDSST) is at Annexure-II. The details of proposals approved and funds released under 10% Lumpsum Scheme for North Eastern Region (NER) including Sikkim is at Annexure-III. The details of proposals approved and funds released under one time special financial assistance for creation of essential urban infrastructure for the new capital region of the State of Andhra Pradesh is at Annexure-IV.

(c) The AMRUT promotes recycle and reuse of treated waste water and also mandates the Urban Local Bodies to reduce the leakages and non-revenue water. The activities related to such initiative are eligible to be taken up under the relevant component of project under AMRUT.

(d) & (e): Government's programmes for Urban Development including Smart Cities Mission, Swachh Bharat Mission, Atal Mission for Rejuvenation and Urban Transformation are implemented in various States and Union Territories including NCT of Delhi. Government is supporting and monitoring the progress of implementation regularly to achieve the desired objectives under each Scheme/ Mission. NCT of Delhi is yet to submit the second annual action plan under AMRUT. All other States and Union Territories have submitted their second annual action plans which have been approved by the Ministry.

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#### **ANNEXURE-I**

Annexure referred to in reply to part (a) and (b) of Lok Sabha Starred Question No. 111 for answer on 2 November, 2016

FUND RELEASE UNDER ATAL MISSION FOR REJUVENATION AND URBAN TRANSFORMATION (AMRUT

SI.N	State	2015	·16 (Amoun	t in Rs.Cro	re)	2016-17 (Amount in Rs.Crore)			
Ο.		Water S	Supply	Sewe	rage	Water	Supply	Sewerage	
		No. of	Project	No. of	Project	No. of	Project	No.	Project Co
		Projects	Cost	Projects	Cost	Projects	Cost	of	
								Pro	
								jec	
_				_				ts	
1	Andhra Pradesh	26	646.29	0	0.00	38	488.23	33	268.49
	A &N Islands	1	3.10	0	0.00	5	3.1	0	
2	Arunachal	1	5.00	3	23.00	1	8	1	
	Pradesh		4=4.45						
3	Assam	3	151.48	3	31.95	1	213.2	0	
4	Bihar	14	647.34	_	0.00	7	627.82	0	
5	Chandigarh	2	13.66	1	1.00	1	17.55	0	
6	Chhattisgarh	27	440.59	11	122.79	9	400.53	1	320.65
7	Dadra & Nagar Haveli	1	3.33		0.00	1	3.51	0	
8	Daman & Diu	0	0.00	1	4.44	0	0	1	5.75
9	Delhi	1	113.42	2	104.00	-	-	-	-
10	Goa	1	0.36	2	7.71	0	0	2	10.5
11	Gujarat	11	233.65	25	916.07	25	561	23	628.8
12	Haryana	15	227.07	7	200.00	16	166.59	16	219.67
13	Himachal	7	41.65	6	37.28	9	25.27	6	20.31
	Pradesh								
14	Jammu &	1	5.00	8	50.50	2	25.6	3	
	Kashmir								
15	Jharkhand	5	190.00	6	116.36	5	236.5	5	130.8
16	Karnataka	45	551.54	61	612.65	22	726.44	20	727.24
17	Kerala	25	235.76	15	171.79	31	354.81	11	216.65
18	Lakshadweep	1	0.66	0	0.00	1	1.0208	0	
19	Madhya Pradesh	27	582.33	23	925.65	28	678.76	25	1207.79
20	Maharashtra	21	1698.31	1	249.10	13	1466.39	11	963.52
21	Manipur	1	50.15	0		1	58.5	0	
22		0		2	22.22	0	0	1	
23	Mizoram	4	7.30	2	7.30	3	15.5	1	3.67
24	Nagaland	1	4.00	1	2.50	1	4	0	
25	Odisha	33	399.38	53	52.86	91	487	4	
26	Puducherry	2	12.50	2	6.00	1	16.56	1	
27	Punjab	15	401.46	15	296.50	23	233.96	22	613.6

28	Rajasthan	10	344.00	6	555.00	8	252.05	10	786.25
29	Sikkim	0		0		1	2	0	
30	Tamil Nadu	11	3147.04	1	33.71	7	1780.93	7	1974.42
31	Telangana	29	405.17	1	0.00	9	501.46	1	
32	Tripura	3	33.20	1	2.50	3	43.1	1	
33	Uttar Pradesh	60	1519.19	31	1697.62	58	2017.42	31	1795.84
34	Uttarakhand	20	133.09	14	109.86	4	92.68	14	97.4
35	West Bengal	10	1077.24	0	0.00	16	1004	4	297.6
	Total	434	13324.26	304	6360.36	441	12513.5	255	10435.5

Annexure referred to in reply to part (a) and (b) of Lok Sabha Starred Question No. 111 for answer on 23<sup>rd</sup> November, 2016

### **Urban Infrastructure Development in satellite towns around seven mega cities (UIDSST)**

(Fund released for water supply projects)

Name of	Name of the	Year of	Estimated	Sanctioned	Amount
the State	project	sanction	cost	amount	released
Telangana	Water supply improvement scheme for Vikarabad Town	2010-11	7009.00	5607.00	5607.00
Gujarat	Water supply distribution system of Sanand Town	2010-11	3320.86	2656.69	2656.68
Haryana	Augmentation of water supply for Sonepat through Ranney well, Haryana	2010-11	6958.00	5566.40	5566.40
UP	Re-organisation of water supply scheme at Pilkhuwa Town, UP	2009-10	2167.55	1734.04	1733.34
Tamil Nadu	Providing comprehensive	2011-12	4071.00	3256.80	2442.60
Itada	water supply				
	scheme for				
	Sriperembudur				

### (Fund released for sewerage / drainage projects)

	1		1		
Name of the	Name of the	Year of	Estimated	Sanctioned	Amount
State / City	project	sanction	cost of	amount	released
			the		
			project		
Telangana	Underground	2010-11	6474.00	5179.00	3885.00
(Vikarabad)	drainage scheme				
	for Vikarabad				
	town, AP				
Gujarat	Sewerage scheme	2010-11	5848.68	4678.94	3509.21
(Sanand)	for Sanand town				
UP (Pilkhuwa)	Pilkhuwa sewage	2010-11			2950.00
	scheme		3687.51	2950.01	
Tamil Nadu	Providing	2011-12	5622.00	4497.60	3373.20
(Sriperembudur)	comprehensive				
	sewerage scheme				
	for Sriperembudur				
Maharashtra	Underground	2010-11	6622.63	5298.10	3973.56
(Vasai-virar)	sewerage scheme				
	for Vasai-virar				
	STP-2				
Karnataka	Underground	2011-12	4072.84	2767.12	2075.34
(Hoskote)	sewerage scheme				
	for Hoskote				

Annexure referred to in reply to part (a) and (b) of Lok Sabha Starred Question No. 111 for answer on 23<sup>rd</sup> November, 2016

### 10% Lumpsum scheme for NE States

### (Fund released for water supply projects)

Name of	Name of the	Year of	Estimated	Sanctioned	Amount
the State	project	sanction	amount	amount	released
Mizoram	Renewal and augmentation of Greater Saiha water supply scheme, Mizoram	2010-11	2070.20	1863.18	1863.18
	Augmentation of Tlabung water supply scheme, Mizoram	2010-11	441.00	396.90	277.83
	Greater Khawzawl Water supply scheme, Mizoram	2011-12	2497.00	2247.30	1685.47
Arunachal	Water supply	2010-11	2040.45	2016.4	2016.4
Pradesh	scheme at Longding Township, AP				
	Augmentation of water supply at Anini Township, AP	2013-14	1573.05	1415.75	991.02
Manipur	Upgradation of Mayang water supply scheme, Manipur	2010-11	2319.21	2087.29	834.92
Sikkim	Augmentation of water supply at Soreng Bazar, Sikkim	2009-10	815.29	733.76	733.76
	Augmentation of water supply at	2009-10	1018.53	916.67	916.68

C	Chakung Bazar,				
S	Sikkim				
	Augmentation of	2009-10	449.52	404.57	404.57
v	vater supply at				
F	Ravangala Bazar,				
S	South Sikkim				
<u> </u>	Augmentation of	2013-14	733.59	660.23	0.00
L	egship water				
s	supply scheme				
a	nt Legship in				
l v	Vest Sikkim				
P	Augmentation of	2013-14	799.98	719.98	215.99
v	vater supply				
s	scheme of				
S	Sombaria, west				
S	Sikkim				

### (Fund released for sewerage / drainage projects during the last three years)

Name of the State	Name of the project	Year of sanction	Estimated cost of the project	Sanctioned amount	Amount released
Arunachal Pradesh	Development of storm water drainage, Khonsa, AP	2011-12	422.29	380.06	380.06
	Aalo storm water drainage scheme (Ph-II), AP	2011-12	929.05	836.15	627.11
Assam	C/o Karimganj Storm water drainage scheme (Ph-I), Assam	2007-08	1183.57	1065.21	1065.21
	C/o drainage system for Dhemaji town, Assam	2006-07	1217.00	1095.30	1095.30
	Tinsukia master plan area storm water drainage scheme, Assam	2006-07	1391.11	1252.00	1252.00
	Golaghat master plan area storm water drainage scheme, Assam	2004-05	718.56	646.70	491.10

Annexure referred to in reply to part (a) and (b) of Lok Sabha Starred Question No. 111 for answer on 23<sup>rd</sup> November, 2016

One time special financial assistance for creation of essential urban infrastructure for the new capital region of the State of Andhra Pradesh

For creation of essential urban infrastructure for the new capital region of the State of Andhra Pradesh, Ministry of Urban Development had released Rs.1000 crore as one time special financial assistance to State of Andhra Pradesh for the following projects.

(Rs. in crore)

S.	Name of the project	Date of	Total	Central	Funds
No		sanction	estimated	share	released
			cost		
1	Storm water drainage	31st March,	461.04	460.00	460.00
	scheme at Vijayawada	2015			
	City, Andhra Pradesh				
2	Comprehensive Under	31st March,	903.82	540.00	540.00
	Ground Sewerage scheme	2015			
	at Guntur City, Andhra				
	Pradesh				
	Total		1364.86	1000.00	1000.00